

PATNA HIGH COURT, PATNA

NOTICE

It is for notification to the candidates who appeared in the P.A.'s Examination-2017 held on 10.12.2017 that as per the minimum qualifying standard mentioned in clause 5 of the advertisement no. P.A./01/2017, none of the appearing candidates has qualified in the aforesaid examination, so as to be called for interview.

However, the marks statement of all those candidates, who appeared in the aforesaid P.A.'s Examination -2017 held on 10.12.2017 is being uploaded on the official website of the Court. Candidates may view their marks obtained at the P.A's Examination-2017 by following the instructions given thereon.

Dated:- 15 .02.2018


Registrar General